

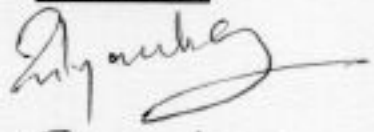
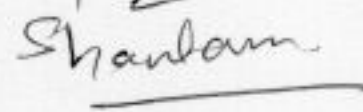

Allahabad Bench

CP No. (IB)449/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019

NAME OF THE COMPANY: Sparge Energy Pvt Ltd V/s Benara Bearings and pistons Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Brijanka Bora	}	Adv for O.C.	
2.	Shantanu Maudhayan			
3.	Kartikaya Saran	}	Adv for Resp.	
4.	Varun			

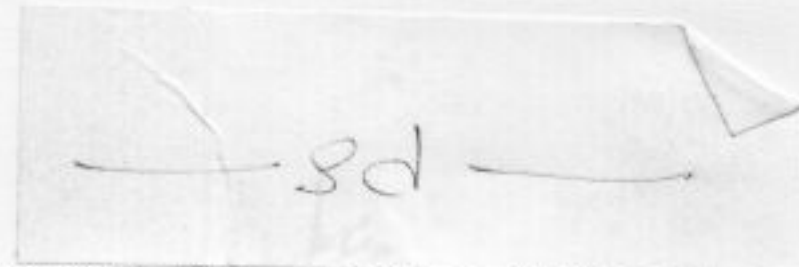
Parties are represented by their respective counsels.

Ld. Counsel Sh. Kartikaya Saran appeared and states that he has been received the instruction to appear on behalf of respondent and prays time to file vakalatnama and reply.

Respondent is granted two weeks time to file reply. Petitioner may also file rejoinder, if any, thereafter.

Put up on 17th December, 2019.

Dated: 27.11.2019



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)